

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01715/2018

DATED THIS THE 31ST DAY OF DECEMBER, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Shri G. Raghava,
Aged about 59 years,
S/o Shri P.R. Govindan Nair,
Working as Staff Car Driver,
O/o Central Poultry Training
Institute, Hasseraghatta,
Bengaluru 560 088,
Residing at Quarters Poultry Complex,
Hasseraghatta,
Bengaluru 560 088

.....Applicant

(By Advocate Shri Adinath Narde)

Vs.

1. The Director,
Central Poultry Training Institute,
Hessaraghatta,
Bengaluru 560 088

2. Union of India,
Represented by its Secretary,
Ministry of Agriculture,
Department of Animal
Husbandry and Dairying,
Krishi Bhawan,
New Delhi 110 001

.....Respondents

(By Shri N. Amaresh, Counsel for Respondent No. 1 & 2)

O R D E R (ORAL)
(HON'BLE DR. K.B. SURESH, MEMBER (J)

Applicant seeks that he may be granted promotion to Staff Car Driver. Respondents objects to it saying that this is a very small department and therefore all the drivers are called only Drivers and not Staff Car Drivers. They would say that the Staff Car Drivers scheme is not applicable to this particular department and in the earlier occasion, based on our order, they had granted him Grade II payscale only and not a benefit under the scheme. Even that also they have done with the approval of the competent authority. They would say that the office work is being carried on by pooling the other two drivers also along with the applicant and they had agreed for grant of MACP to them in furtherance of the scheme of MACP and there cannot be any promotional role for drivers in such a small department.

2. Besides that, applicant is the juniormost and, if anyone is to be promoted, it is the senior people who are above him and who had gracefully and graciously accepted the MACP.

3. Therefore, there is no merit in the contentions of the applicant. The OA is dismissed. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

Annexures referred to by the applicant in OA No. 170/01715/2018

Annexure A1 Copy of the office order dated 07.11.1989

Annexure A2 Copy of the OM dated 30.11.1993

Annexure A3 Copy of the order in OA No. 826/2001 dated 25.10.2002

Annexure A4 Copy of the order in WP No. 25604/2003 dated 04.10.2010

Annexure A5 Copy of the representation dated 25.03.2015

Annexure A6 Copy of the statement filed by the respondent in CP No. 9/2016 dated 22.05.2017

Annexure A7 Copy of the order in CP 9/2016 dated 24.06.2016

Annexure A8 Copy of the order in CP No. 9/2016 dated 31.10.2017

Annexure A9 Copy of the representation dated 20.08.2018

* * * * *